

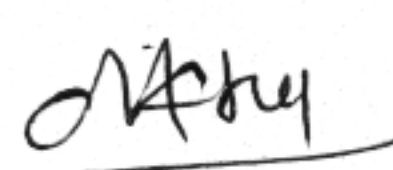
National Company Law Tribunal

Allahabad Bench

CP NO. 90/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Refrac Consultants & Securities Pvt Ltd  
SECTION OF THE COMPANIES ACT/I & B CODE: 98(1) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	MUKESH KUMAR JHA		Respondent	
<u>2.</u>				

C.P. No. 90/ALD/2016

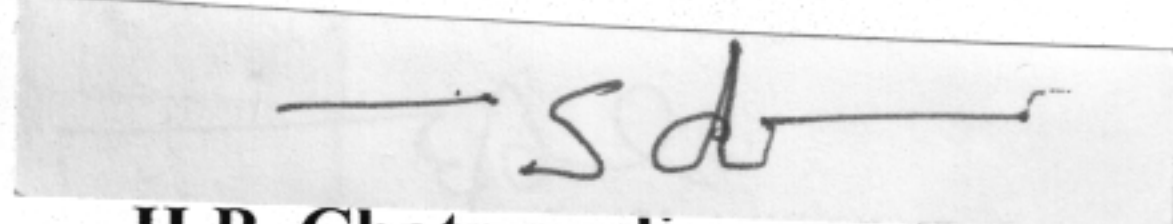
Shri Mukesh Kumar Jha for Respondent. Shri Sahid Kazmi, learned Observer, he submits a report, which is taken on record.

A copy of this report be provided to Respondent by the Registry of this Tribunal. They are at liberty to offer their comments, if any.

The matter be listed on 12<sup>th</sup> January, 2018.

Date: 14/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)